

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)**  
**TIS HAZARI COURTS: DELHI**

**ORDER**

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok-Adalat to be held on 13.09.2025 (Secor Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official(Sh./Ms.)	Place of present posting	Mobile No.
1	Pawan Kumar EC: 44836723	Ms. Sana Khan, Ld. Civil Judge-05	9812566539
2	Akshay EC: 82248622	General Branch	9650830517
3	Ram Prasad Darlami EC: 17743065 / 10981	Ms. Gita, Ld. JMFC MC-04	9211426412
4	Lata Pawar EC: 90239	Office Pool, Admn. Branch-III	8588942567
5	Ramesh Kumar EC: 91059	Office Pool, Admn. Branch-III	8571922898
6	Parveen Dayma EC: 25832344	Office Pool, Admn.III, Central, THC	9811232387
7	Harpreet Singh EC: 23922109	Sh. Chander Mohan, Ld. DJ-14 LAC	8595643639
8	Rohit EC: 36735288	Sh. Sahil Gupta, Ld. Civil Judge-07	8570919282
9	Lokesh EC: 39139130	Sh. Vinay Singhal, Ld. DJ-09	8010720619
10	Dinesh EC: 72317821 / 11116	Admin. Branch-I	9868444591

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

(Virender Kumar Bansal)  
Principal District & Sessions Judge (I)  
Tis Hazari Courts, Delhi

No. 66038-66051 Admn-III/HQs/Delhi/2025

Dated, Delhi the 12-09-2025

**Copy forwarded for information & necessary action to:**

1. Personal Office of the undersigned.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.